

>

Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, the House will take up Item No. 2, Papers to be laid on the Table.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2010-2011, alongwith Audited

Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2010-2011.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7094/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year

2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2010-2011.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7095/15/12)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of Dr. Farooq Abdullah, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of New and Renewable Energy for the year 2012-2013.

(Placed in Library, See No. LT 7096/15/12)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of Shri Salman Khursheed, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Judicial Academy, Bhopal, for the year 2009-2010,

alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Judicial Academy, Bhopal, for the year 2009-2010.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7097/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA PATEL): I beg to lay on the Table a copy of the Mineral Concession (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 593(E) in Gazette of India dated 27th July, 2012 under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

(Placed in Library, See No. LT 7098/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions)

under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (No. 5 of 2012-13) (Performance Audit)-Implementation of Public Private Partnership; Indira Gandhi International Airport, Delhi, Ministry of Civil Aviation for the year ended March, 2012.

(Placed in Library, See No. LT 7099/15/12)

- (ii) Report of the Comptroller and Auditor General of India-Union Government (No. 6 of 2012-13) (Performance Audit)-Ultra Mega Power Projects under Special Purpose Vehicles, Ministry of Power for the year ended March, 2012.

(Placed in Library, See No. LT 7100/15/12)

- (iii) Report of the Comptroller and Auditor General of India-Union Government (No. 7 of 2012-13) (Performance Audit)-Allocation of Coal Blocks and Augmentation of Coal Production, Ministry of Coal for the year ended March, 2012.

(Placed in Library, See No. LT 7101/15/12)

- (2) A copy of the Andhra Bank (Officers') Service (Amendment) Regulations, 2011 (Hindi and English versions) published in Notification No. 666/3/20/IR/324 in Gazette of India dated 29th October, 2011 under sub-section (2) of Section 12 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 7102/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the India Tourism Development Corporation Limited and the Ministry of Tourism for the year 2012-2013.

(Placed in Library, See No. LT 7103/15/12)

- (2) Memorandum of Understanding between the Donyi Polo Ashok Hotel Corporation Limited and the India Tourism Development Corporation Limited for the year 2012-2013.

(Placed in Library, See No. LT 7104/15/12)

(3) Memorandum of Understanding between the Pondicherry Ashok Hotel Corporation Limited and the India Tourism Development Corporation Limited for the year 2012-2013.

(Placed in Library, See No. LT 7105/15/12)

(4) Memorandum of Understanding between the Madhya Pradesh Ashok Hotel Corporation Limited and the India Tourism Development Corporation Limited for the year 2012-2013.

(Placed in Library, See No. LT 7106/15/12)

(5) Memorandum of Understanding between the Assam Ashok Hotel Corporation Limited and the India Tourism Development Corporation Limited for the year 2012-2013.

(Placed in Library, See No. LT 7107/15/12)

(6) Memorandum of Understanding between the Ranchi Ashok Bihar Hotel Corporation Limited and the India Tourism Development Corporation Limited for the year 2012-2013.

(Placed in Library, See No. LT 7108/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 7109/15/12)

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy of the Indian Medicine Central Council (Election) Second Amendment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 372(E) in Gazette of India dated 18th May, 2012 under sub-section (3) of Section 36 of the Indian Medicine Central Council Act, 1970.

(Placed in Library, See No. LT 7110/15/12)

(4) A copy of the Homoeopathy Central Council (Election) Second Amendment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 373(E) in Gazette of India dated 18th May, 2012 under sub-section (2) of Section 33 of the Homoeopathy Central Council

Act, 1973.

(Placed in Library, See No. LT 7111/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND
MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI
VINCENT H. PALA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the U.P. Projects Corporation Limited, Lucknow, for the year 2009-2010.

